

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.10.2018

In the court of the Registrar

2:00 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 187 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	HBN Dairies & Allied Ltd Vs Rohit Sehgal	Ambhoj Kumar Sinha
2.	MA No. 188 of 2018 in un-numbered Company App.(AT) No. of 2018	O. Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt Ltd and Ors	B.Ragunath
3.	MA No. 185 of 2018 in un-numbered Competition App.(AT) No. of 2018	B.M Thakkar & Co Vs CCI & Ors	Vaibhav Gaggar
4.	MA No. 186 of 2018 in un-numbered Competition App.(AT) No. of 2018	Dakshay Thakkar Vs CCI & Ors	Vaibhav Gaggar

Defective Appeals

5.	Comp. App. (AT) (Ins) No. 636 of 2018	Abhijit Deshmukh Vs. Rajendra K. Bhutta	Vivya Nagpal
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By Order
15.10.18
Assistant Registrar